

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1867  
ANSWERED ON 01/08/2023**

**EXPENDITURE UNDER DISHA MEETINGS**

**1867. DR. DHAL SINGH BISEN:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether any funds are being released by the Government for the meetings of the District Level Vigilance and Evaluation Committee;**
- (b) if so, the funds provisioned for each meeting;**
- (c) the details of funds allocated to Madhya Pradesh, district-wise;**
- (d) the number of meetings of District Development Coordination and Monitoring Committee (DISHA) held in Balaghat district along with the funds released for the meeting from the year 2019 till date;**
- (e) whether the demand letter was submitted to the department of Balaghat district and if so, the details thereof;**
- (f) the instructions issued for expenditure in the District Level Vigilance and Evaluation Committee meeting;**
- (g) whether travel allowance is provided to the members for being present in the meeting; and**
- (h) if so, the details of payment made to the members for each meeting?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a) and (b): The District Level Vigilance and Evaluation Committee has been reconstituted into District Development Coordination and Monitoring Committee (DISHA) in June, 2016. As per DISHA Guidelines, the funds provisioned for District Level DISHA Committee meeting is upto Rs. 2,00,000/- (Rupees two lakh) per meeting and the bills should be cleared by the concerned State Government/DRDA (or Zila Panchayat) of the State based on actuals.**

**The Department of Rural Development reimburses the amount claimed by DRDA (or Zila Panchayat) based on the actual expenditure incurred within the overall ceiling of Rs.2,00,000/- (Rupees two lakh).**

**(c): The details of funds reimbursed for holding meetings of District Level DISHA committees in Madhya Pradesh since inception are as under:**

<b>Name of District</b>	<b>Year of the meeting</b>	<b>Amount reimbursed</b>
<b>Jhabua</b>	<b>2021-22</b>	<b>Rs. 35959/-</b>

**(d): The number of meetings of DISHA held in Balaghat district along with the funds released for the meeting from the year 2019 till date are as under:**

<b>Year</b>	<b>No. of Meetings</b>	<b>Fund Released /Reimbursed</b>
<b>2019-20</b>	<b>2</b>	<b>No funds were released/reimbursed as no claims/bills were submitted by District Administration in this regards.</b>
<b>2020-21</b>	<b>2</b>	
<b>2021-22</b>	<b>3</b>	
<b>2022-23</b>	<b>3</b>	
<b>2023-24</b>	<b>0</b>	

**(e): No, Sir.**

**(f): The provisions contained in Para-9 of DISHA Guidelines regarding expenditure for the meeting of District Level DISHA Committee is at Annexure-I.**

**(g) and (h): Non-official members of DISHA committee, other than Members of Parliament and Members of State Legislative Assembly, are entitled for reimbursement of expenditure on local travel within the district for attending the meetings as applicable to Group 'A' Officers of the State. No bills/claims for reimbursement of DISHA meetings have been received from Balaghat district of Madhya Pradesh.**

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